

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 326
TO BE ANSWERED ON 04/02/2022

ASSISTANCE TO KERALA FOR LOSS OF CROPS DUE TO NATURAL CALAMITIES

326. DR. V. SIVADASAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government has any schemes to provide relief for the losses in farming due to natural calamities;
- (b) if so, whether Government intend to provide relief for the losses in farming due to the heavy rainfall and floods in Kerala;
- (c) if so, by when such assistance would be provided to Kerala; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) to (d): The primary responsibility for disaster management rests with the State Governments. The State Governments provide financial relief to the affected people in the wake of notified disasters, including flood, from the State Disaster Response Fund (SDRF) already placed at their disposal. However, in the event of disaster of a severe nature, additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per the laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

The State Government of Kerala has been allocated Rs.335.20 crore (Rs.251.20 crore as Central Share & Rs.84.00 crore as State Share) for the year 2021-22 under the SDRF. The Central Share has been released, in advance.

The Central Government has not received any request from the State Government of Kerala seeking additional financial assistance from NDRF for the floods during the year 2021-22.
